GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA
UNSTARRED QUESTION NO.3815
TO BE ANSWERED ON THE 24TH MARCH, 2017
PILOTS IN IAF

3815. SHRI BHARTRUHARI MAHTAB:
  SHRI GAJENDRA SINGH SHEKHAWAT:

Will the Minister of DEFENCE   j{kk ea=h
be pleased to state:

(a) the details of the sanctioned strength of pilots, number of pilots and trainer aircraft for their training available in Indian Air Force (IAF) across the country;

(b) whether the gap between sanctioned and actual strength of pilots has widened in IAF during each of the last three years and the current year;

(c) if so, the details thereof and the reasons therefor along with the reaction of the Government thereto;

(d) whether the Government has conducted any study on the adverse impact of such shortage of pilots on the working of existing pilots;

(e) if so, the details thereof and if not, the reasons therefor; and

(f) the other steps taken / being taken by the Government to bridge the gap between sanctioned and actual strength of pilots of IAF along with the measures taken to raise the salary and other perquisites of IAF pilots?

A N S W E R
MINISTER OF STATE   (DR. SUBHASH BHAMRE)
  IN THE MINISTRY OF DEFENCE

र ा रा य मं ी   (डा. सुभाष भामरे)

(a) to (f):   **The available strength of pilots in Air Force is sufficient to meet the current operational requirements of the Indian Air Force (IAF). Further, adequate number of trainer aircraft are in place in the IAF for imparting training to pilots. These include Pilatus PC-7 Mk-II (Basic Trainer Aircraft), Kiran Mk I/IA (Intermediate Jet Trainer) and Hawk Mk-132 (Advance Jet Trainer) aircraft.**

However, Government has taken a number of measures to encourage the youth to join the defence forces, including sustained image projection, proactive publicity campaign to create awareness among the youth on the advantages of taking up a challenging and satisfying career. The salary and other perquisites to all defence personnel including IAF pilots are provided as per extant provisions in this regard. These are revised from time to time.

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